NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/72/IB/2017

PETITION NUMBER

: CP/511/IB/2017

NAME OF THE APPLICANT

: ICICI BANK LTD & 1

NAME OF THE RESPONDENT

: CETHAR LTD

UNDER SECTION

: 60 (5)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

DEVESTIMAART

Suresh

Counsel for Applicant

Count for lesportes Philin

R SUBILAMANIAN

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Applicant prayed for time to make final submissions. At request, time is enlarged. Put up on 27.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)